

No. 3323/2020

**PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS**  
**COURT BIDAR.**

**R E A D :**

- 1) Letter No. E (3) 1518-1558/2020-21 dated 08/06/2020 of the Secretary, Karnataka Public Service Commission, Bengaluru, having a list of selected candidates eligible for appointment to the post of Second Division Assistants, in the Judicial Department of Bidar Unit, under notification No. PSC E: (3) 1516/2020-21 dated 02/06/2020.
- 2) This office note dated 02/12/2020, and orders passed thereon.

**ORDER NO. 32 / 2020**                      **BIDAR DATED: 02/12/2020**

The following candidates as selected and allotted by the Karnataka Public Service Commission, Bengaluru, vide letter referred at (1) above, are hereby appointed to the post of Second Division Assistant, in the Judicial Department of Bidar Unit, in the Scale of 21400-500-22400-550-24600-600-27000-650-29600-750-32600-850-36000-950-39800-1100-42000 temporarily on probation of two years, under the Provisions of Karnataka Sub-Ordinate Courts (Ministerial and others posts) (Recruitment) Rules 1982 as amended by the rules 2007 read with General recruitment Rules 1977.

Sl. No	Name of the candidate and address.	Selected under which category	Appointed and posted to which Court.
1	2	3	4
1	Jayakumar Javalagaddi S/o Mallappa At post Cholachagudda Cholachagudda, Badami, Bagalkot 587201.	GM/3B	Prl. District & Sessions Court, Bidar.

**TERMS AND CONDITIONS**

1. The selected candidates should join their duty within 15 days from the date of receipt of this appointment order. If the selected candidates are not reported for duty within 15 days his/her selection will be automatically cancelled and deemed to have been cancelled. After 15 days no plea or excuses will be considered

2. The selected candidate will be under probationary period for the period of minimum two years. If any selected candidates is found having involved in immoral activities, indulging in corrupt practices, found inefficient or misbehaving or working detrimental to the interest of

Judicial Institution then he/she will be discharged from the service without any prior notice and without any enquiry.

3. If any documents are found fake/forged/not genuine, his/her selection will be cancelled without giving any notice.

4. The selected candidates shall pass Computer Literacy Test as per Rules 2012 and subsequent amendments and also pass Kannada Language as per Karnataka Civil Services (Service and Kannada Language Exam) Rules 1974 or obtain Kannada Exemption Certificate from the concerned Presiding Officers.


5. If any candidate is found having given false information in the application or submitted fake documents his/her selection will be cancelled without giving any notice.

6. Seniority of the candidates will be considered as per KPSC selection list.

7. Further, the selected candidates shall submit their respective Medical and Fitness certificates in the concerned courts at the time of joining.

Place: Bidar.

Date: 02/12/2020.

  
(Kadloor Satyanarayanacharya)  
Prl. District & Sessions Judge,  
Bidar.

Copy Submitted to:

The Registrar General, Hon'ble High Court of Karnataka, Bangalore, (with a covering letter), for favour of kind information.

Copy forwarded for information and needful to:-

1. Jayakumar Javalagaddi S/o Mallappa, At post Cholachagudda Cholachagudda, Badami, Bagalkot 587201.
2. The Account Sheristedar of this Court.
3. The Software Technician of this court with a direction to web host the same on official website of this office
4. Office Order Book.
5. Adm. File.